

**GOVERNMENT OF INDIA  
AGRO AND RURAL INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:1928  
ANSWERED ON:05.12.2006  
EMPLOYMENT SCHEMES OF KVIC  
Pathak Shri Brajesh

**Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:**

- (a): the details of the existing employment schemes in Khadi and Village Industries Commission (KVIC);
- (b): whether the Government proposes to launch special employment scheme through KVIC in the country;
- (c): if so, whether the proposed scheme is being launched to achieve the target already set by KVIC for creating employment opportunities; and
- (d): if so, the target set and achieved till date?

**Answer**

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): The Khadi and Village Industries Commission (KVIC) has been implementing several schemes for the promotion and development of khadi and village industries to generate additional employment opportunities. Some of the important schemes are:

- (i) Rural Employment Generation Programme (REGP) for assisting eligible applicants in setting up village industry units. Under this programme, loans are provided to eligible applicants by banks and subsidy by the Government.
  - (ii) Interest Subsidy Eligibility Certificate (ISEC) Scheme for providing bank loans to khadi and polyvastra units at subsidised rates of interest.
  - (iii) Product Development, Design Intervention and Packaging (PRODIP) Scheme for improved product development and design and packaging improvement of khadi and village industry products.
  - (iv) Rural Industries Service Centre (RISC) Scheme for setting up common facility centers (CFCs) to provide infrastructural support and services to village industries.
  - (v) Financial assistance to village industry units for participation in national level exhibitions for market development.
- (b)to(d): KVIC has drawn up and submitted some proposals with the aim of creating more employment opportunities in the KVI sector. These have not been approved so far.